(TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE EXTRAORDINARY)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE AND TAXES (GST-POLICY BRANCH) VYAPAR BHAWAN, I.P. ESTATE NEW DELHI-110002

Notification No. 37/2019- State Tax

Dated. 27../.!!/2019

No. F.2(189)/Policy-GST/2019/592-60† In exercise of the powers conferred by section 168 of the I elhi Goods and Services Tax Act, 2017 (03 of 2017) read with sub-rule (5) of rule 61 of the Delhi Goods and Services Tax Rules, 2017 (hereafter in this notification referred to as the said rules), the Commissioner, on the recommendations of the Council, hereby makes the following amendments in notification of the Government of National Capital Territory of Delhi No.29/2019 – State Tax, dated the 15th July, 2019, published in the Gazette of Delhi, Extraordinary, Part IV vide number No. F.2(176) Policy-GST/2019-20/230-239 dated the 15th July. 2019, namely:—

In the said notification, in the first paragraph, the following provisos shall be inserted, namely: -

"Provided that the return in **FORM GSTR-3B** of the said rules for the month of July, 2019 shall be furnished electronically through the common portal, on or before the 22nd August, 2019:

2. This notification shall come into force with effect from the 20th day of August, 2019.

(H. RAJESH PRASAD) COMMISSIONER, GST (STATE TAX)

No. F.2(189)/Policy-GST/2019 / 592-60/ Copy forwarded for information to:-

Dated: 27-11-19

- 1. The Principal Secretary (GAD), Government of NCT of Delhi with the request to publish the notification in Delhi Gazette Part-IV (Extraordinary) in today's date.
- 2. The Principal Secretary, Finance Department, Govt. Of NCT of Delhi, Delhi Sachivalaya, I.P. Estate New Delhi.
- 3. The Principal Secretary to the Hon'ble Chief Minister, Government of NCT of Delhi, Delhi Sachivalaya, I.P Estate, New Delhi

- 4. The Chief Commissioner (Central Tax), Govt, of India, First Floor, CR Building, I.P. Estate, New Delhi.
- 5. The Secretary to the Deputy Chief Minister, Government of NCT of Delhi, Delhi Sachivalaya, I.P Estate, New Delhi.
- 6. All Special/Additional/Joint Commissioners, Department of Trade & Taxes, Vyapar Bhawan, New Delhi.
- 7. The Special Commissioner (PR), Department of Trade & Taxes, Vyapar Bhawan, New Delhi to arrange to give wide publicity to this notification.
- 8. All Asstt. Commissioners/GSTOs, Department of Trade & Taxes, Vyapar Bhawan, New Delhi through their Zonal Incharges.
- 9. The President/Secretary, Sales Tax Bar Association (Regd.), Vyapar Bahwan I.P Estate, New Delhi
- 10. Guard File.

(VIVEK MITTAL) ASSISTANT COMMISSIONER (POLICY)

Note: - The principal notification No. 29/2019-State Tax, dated the 15th July, 2019 was published in the Gazette of Delhi, Extraordinary Part IV, vide No. F.2(176)/Policy-GST/2019/230-239 dated the 15th July, 2019.